

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/IB/6/2021
NAME OF THE COMPANY	Agarwal Sponge and Energy Pvt Ltd
NAME OF THE PETITIONER(S)	Sri Abhishek Steel & Power Ltd
NAME OF THE RESPONDENT(S)	Agarwal Sponge and Energy Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER


Learned counsel for the Operational Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

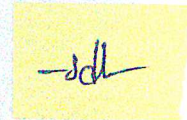
Affidavit in reply is filed.

We direct Operational Creditor to file rejoinder within a week.

Matter stands adjourned to 09.04.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL

as